

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 833
TO BE ANSWERED ON 20-12-2017

FEE FOR DIGITAL PAYMENTS

**833 SHRIMATI RITI PATHAK:
SHRI GUTHA SUKENDER REDDY:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is considering to formulate any policy regarding the fee for digital payments;
- (b) if so, the details thereof;
- (c) whether risk factor is also likely to be covered in the proposed policy regarding digital payments; and
- (d) if so, the details thereof and the steps taken/being taken in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ALPHONS KANNANTHANAM)

(a) and (b): At present, RBI regulates fee levied by different stakeholders on some platforms of digital payments. Within the overall directions of RBI and the ceiling for the charges prescribed by RBI, individual banks & non banking entities fix charges for various types of services provided through their respective channels. Also, the digital payments through UPI (Unified Payment Interface) and AePS (Aadhaar Enabled Payment System) are finalized by NPCI after the approval of the respective steering Committees.

Therefore with a view to promote digital payments, it has been decided that with effect from 1.1.2018, MDR (Merchant Discount Rate) applicable on transactions made by Debit Cards/BHIM UPI/ AePS up to a value of Rs 2000/- will be borne by the Government.

(c) and (d): In view of above, this question do not arise.
